

OA 130 of 1988

26.9.94

(H/5)

Hon. Mr S. Day Gupta, A.M.

Hon. Mr J. S. Dhaliwal, J.M.

Make for the parties. The applicant who has sent a letter at 16.8.1994 which is on record in which it has been stated that the grievances for which he has filed his application have now been settled by his department and in view of this he has prayed that the application be taken as withdrawn. The prayer for withdrawal ~~has~~^{is} allowed. The application is dismissed as withdrawn. The records are consigned.

J. S. R.
J.M.

W.C.
A.M.